

Annexure-8

Name of the Corporate Debtor: TAXUS INFRASTRUCTURE AND POWER PROJECTS PRIVATE LIMITED ; Date of Commencement of CIRP: 10.10.2022; List as on : 09.01.2023

Sl No.	Name of Creditor	Date of Claim received		Amount of claim admitted	Nature of claim	Details of Claims Admitted							Amount of Claim under Verification	Remarks, if any	
		Date of receipt	Amount Claimed			Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted			
1	Waaree Energies Limited	21-10-2022	11,73,14,036	11,73,14,036	Supplier of Goods	NIL	NIL	NO	N/A	N/A	N/A	-	-	-	The Claim has been filed as an Operational Creditor in Form-B, whereas the claimant does not qualify to be an Operational Creditor as per provisions of Section 5(20) and (21) of IBC 2016. The claimant has been asked to file claim in appropriate form. Hence the claim stands rejected.
2	Gujarat Urja Vikas Nigam Limited	24-11-2022	4,79,35,273	-	Power Procurer	NIL	NIL	NO	N/A	N/A	N/A	-	-	-	
		TOTAL		16,52,49,309	11,73,14,036	-	-	-	-	-	-	-	-	4,79,35,273	-

Note : List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records


